

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4914
ANSWERED ON:09.12.2010
AIRPORTS IN MADHYA PRADESH
Mishra Shri Govind Prasad;Singh Shri Ganesh

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether any proposal has been received from Madhya Pradesh Government regarding transfer of additional land at Raja Bhoj airport for proper upkeep and maintenance of the aircraft and helicopters;
- (b) if so, the time by which decision is likely to be taken on this proposal;
- (c) whether Madhya Pradesh Government has sought transfer of Khandwa and Satna airstrips;
- (d) if so, the time by which a decision is likely to be taken on this demand;
- (e) whether the Government is aware that Madhya Pradesh Government has released any advertisement for starting air services from Satna; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a) & (b): Yes, Madam. Airports Authority of India (AAI) have received a proposal from Government of Madhya Pradesh for lease of additional land measuring 4.23 acres at Raja Bhoj airport. AAI had earlier allotted 5.87 acres land to the State Government.
- (c) & (d): Yes, Madam. On the request of Government of Madhya Pradesh, AAI has decided to transfer Satna & Khandwa Aerodromes to the State Government on lease basis for a period of 30 years for the development, operation and maintenance for civil aviation purposes.
- (e): No, Madam.
- (f): Does not arise.